

Statement 26: Composition of Outstanding Liabilities
(As at end-March 2007)

State	SDLs	Power Bonds	Compensation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from Institutions	Loans from other banks	FIs	Total Internal Debt (2 to 6)+13	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities (Rs. crore)	
1	2	3	4	5	6	7	8	9	10	11	12	13= 7 to 12	14= (2 to 6)+13	15	16	17	18	19	20 = 14 to 19		
I. Non-Special Category																					
1. Andhra Pradesh	23,543	2,192	-	24,039	-	2,096	149	2,357	-	97	1,843	6,542	56,317	15,000	26,148	1,944	10,687	50	1,10,145		
2. Bihar	10,393	1,868	23	14,704	-9	25	3	336	-	48	13	424	27,404	8,268	9,161	976	3,691	350	49,850		
3. Chhattisgarh	2,695	435	-	4,295	-	20	11	591	-	43	-	665	8,090	2,111	1,573	739	1,418	40	13,971		
4. Goa	1,108	-	-	2,582	-	27	-	18	-	1	71	117	3,806	861	633	105	371	30	5,806		
5. Gujarat	12,722	1,466	2	43,966	-	-	4	6	227	6	2,579	2,822	60,978	11,015	4,415	3,522	9,874	197	90,001		
6. Haryana	4,994	1,820	-	10,485	-	22	18	691	-	89	241	1,061	18,360	2,128	5,958	802	1,367	10	28,645		
7. Jharkhand	3,805	1,904	8	7,731	9	5	2	1,055	-	178	1,777	3,016	16,473	2,649	689	331	917	300	21,360		
8. Karnataka	11,700	-	-	19,306	-	678	72	895	-	-2	-557	1,087	32,094	9,202	7,785	1,190	4,249	67	54,587		
9. Kerala	12,847	1,042	1	11,875	-	2,871	299	552	-	222	260	4,203	29,969	5,373	14,534	395	1,896	100	52,266		
10. Madhya Pradesh	11,219	2,398	-	14,579	-	153	20	1,533	122	18	2,082	3,928	32,124	8,685	7,647	1,782	3,632	100	53,971		
11. Maharashtra	19,967	917	3	71,376	-	2,336	-8	734	2	363	2,891	6,318	98,580	8,645	9,411	24,696	18,338	95	1,59,765		
12. Orissa	8,898	993	-	6,862	-	22	46	656	-	5	686	1,414	18,167	8,797	10,327	2,406	1,967	-28	41,635		
13. Punjab	9,435	574	-	21,185	-	5	2	1,018	4,255	-	666	5,946	37,140	3,213	7,977	1,563	1,080	25	50,998		
14. Rajasthan	16,070	221	-	24,425	59	799	85	927	-	56	223	2,089	42,865	7,632	14,304	1,339	4,998	35	71,173		
15. Tamil Nadu	16,373	-	-	25,631	-	1,279	125	1,564	314	34	1,295	4,610	46,614	6,469	7,088	2,064	5,604	150	67,989		
16. Uttar Pradesh	30,759	5,285	40	42,647	-31	-18	76	1,030	2,091	-47	5,982	9,113	87,813	21,965	19,963	22,225	15,950	-141	1,67,776		
17. West Bengal	20,839	1,767	2	60,987	-	29	16	42	-	101	8,400	8,588	91,184	14,778	5,383	2,060	8,954	13	1,23,372		
II. Special Category																					
1. Arunachal Pradesh	424	22	-	496	332	3	-	183	-	14	-1	199	1,472	478	527	117	52	-	2,646		
2. Assam	6,525	772	-	4,689	-	3	21	303	-	25	115	467	12,453	2,670	3,615	950	-375	50	19,364		
3. Himachal Pradesh	4,583	63	-	3,694	42	520	3	464	-	27	2,728	3,742	12,125	1,022	3,613	175	1,142	5	18,082		
4. Jammu and Kashmir	3,538	1,432	-	3,141	-	686	14	629	2,047	1	328	3,705	11,815	2,075	4,058	1,135	688	1	19,772		
5. Manipur	868	141	-	481	-	8	-	10	-	17	88	123	1,613	1,206	900	14	703	-	4,436		
6. Meghalaya	1,120	13	-	279	-	1	1	58	-	7	132	199	1,611	364	383	57	399	6	2,819		
7. Mizoram	709	41	-	140	47	285	-	48	-	4	106	443	1,380	384	863	29	657	-	3,313		
8. Nagaland	1,700	71	-	113	95	99	27	90	-	1	320	537	2,516	419	508	-22	-70	-	3,352		
9. Sikkim	517	43	-	117	-	75	1	24	-	-	13	113	790	222	321	2	67	1	1,403		
10. Tripura	1,159	57	-	1,111	-	227	-	22	-	-	-16	233	2,561	556	2,341	21	78	10	5,567		
11. Uttarakhand	4,266	515	2	4,373	31	1	5	534	36	47	516	1,139	10,325	464	1,202	137	1,134	38	13,300		
All States	2,42,777	26,051	82	4,25,309	575	12,257	989	16,372	9,094	1,352	32,782	72,846	7,67,640	1,46,653	1,71,325	70,754	99,487	1,504	12,57,362		
Memo item:																					
1. NCT Delhi	-	-	-	25,569	-	-	-	-	-	-	-	-	25,569	-	-	-	-	-	-	25,569	
2. Puducherry	-	-	-	1,165	-	-	-	-	-	-	-	-	1,165	-	-	-	-	-	-	2,519	

(Contd.)

Statement 26: Composition of Outstanding Liabilities (Contd.)
(As at end-March 2008)

Rs. crore

State	SDLs	Power Bonds	Compensation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from Institutions	Loans from other banks	Loans from FIS	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13= 7 to 12	14= (2 to 6)+13	15	16	17	18	19	20 = 14 to 19	
I. Non-Special Category																				
1. Andhra Pradesh	29,186	1,949	—	24,222	—	1,747	149	3,570	—	107	183	5,756	61,112	15,314	26,939	2,283	11,384	50	1,17,083	
2. Bihar	10,706	1,660	22	15,331	-9	24	3	965	—	41	13	1,046	28,757	7,852	9,410	276	3,257	350	49,903	
3. Chhattisgarh	2,510	387	—	4,355	—	20	11	879	—	39	—	949	8,201	2,375	1,563	823	1,426	43	14,431	
4. Goa	1,477	—	—	2,680	—	25	—	27	—	3	71	126	4,283	852	663	105	386	30	6,318	
5. Gujarat	19,021	1,303	2	44,389	—	—	4	4	204	2	3,384	3,599	68,315	10,740	4,415	3,322	9,874	197	96,864	
6. Haryana	4,741	1,618	—	10,536	—	19	18	891	—	97	452	1,477	18,372	2,164	6,389	821	1,751	10	29,507	
7. Jharkhand	4,734	1,692	7	7,861	9	5	2	1,680	—	379	3,337	5,402	19,706	2,511	906	331	756	300	24,510	
8. Karnataka	11,988	—	—	19,515	—	644	72	1,441	—	-42	-618	1,496	32,999	10,729	8,798	1,190	4,249	67	58,032	
9. Kerala	16,481	927	1	11,982	—	3,121	299	968	—	172	271	4,831	34,221	5,651	16,185	371	2,077	100	58,605	
10. Madhya Pradesh	12,584	2,131	—	14,686	—	150	20	2,114	122	13	2,099	4,518	33,919	9,119	7,799	1,617	3,725	100	56,280	
11. Maharashtra	27,711	815	3	72,851	—	2,086	-8	1,625	2	566	2,605	6,876	1,08,255	9,223	10,191	13,312	20,999	95	1,62,075	
12. Orissa	8,024	882	—	6,756	—	19	46	956	—	4	658	1,682	17,345	9,548	10,627	2,406	1,867	-28	41,764	
13. Punjab	13,228	510	—	21,642	90	4	2	1,274	3,768	—	609	5,657	41,127	3,335	8,518	1,563	1,080	25	55,649	
14. Rajasthan	19,303	184	—	24,203	—	614	85	1,369	—	91	187	2,346	46,036	7,839	15,607	2,383	5,198	35	77,099	
15. Tamil Nadu	20,502	—	—	24,848	—	1,203	125	2,202	298	44	992	4,864	50,214	7,247	8,025	2,218	6,910	150	74,764	
16. Uttar Pradesh	33,389	4,697	40	44,055	-31	-24	76	1,315	2,091	-32	5,913	9,339	91,489	21,277	21,681	23,582	16,239	-131	1,74,138	
17. West Bengal	31,579	1,571	2	61,715	—	25	16	49	—	91	8,557	8,737	103,604	14,412	5,731	1,720	9,157	20	1,34,645	
II. Special Category																				
1. Arunachal Pradesh	598	19	—	521	402	3	—	247	—	14	-121	143	1,683	497	677	117	43	—	3,016	
2. Assam	7,155	686	—	4,699	—	2	21	468	—	32	83	606	13,147	2,586	3,999	950	-375	50	20,358	
3. Himachal Pradesh	5,905	56	—	3,829	42	471	3	618	—	24	2,148	3,263	13,095	968	3,963	175	1,142	5	19,348	
4. Jammu and Kashmir	5,645	1,273	—	3,169	—	786	14	829	2,047	1	243	3,920	14,007	2,479	4,567	1,265	378	1	22,697	
5. Manipur	1,078	126	—	681	—	5	—	20	—	14	87	127	2,011	968	923	14	652	—	4,568	
6. Meghalaya	1,268	11	—	288	—	1	1	82	—	6	115	205	1,772	351	425	57	396	6	3,007	
7. Mizoram	838	36	—	140	47	286	—	55	—	2	64	407	1,468	384	1,009	25	559	—	3,446	
8. Nagaland	1,998	63	—	113	95	103	27	107	—	3	381	620	2,890	419	505	-41	-125	—	3,649	
9. Sikkim	742	38	—	115	—	81	1	42	—	—	11	135	1,030	217	338	6	67	1	1,659	
10. Tripura	1,114	51	—	1,115	—	227	—	51	—	—	-41	237	2,516	528	2,389	16	93	10	5,553	
11. Uttarakhand	5,001	458	2	4,582	31	1	5	676	36	47	515	1,281	11,355	499	1,227	222	1,349	38	14,690	
All States	2,98,508	23,143	80	4,30,879	676	11,647	989	24,523	8,568	1,718	32,199	79,644	8,32,930	1,50,088	1,83,472	61,129	1,04,513	1,524	13,33,656	
Memo item:																				
1. NCT Delhi	—	—	—	25,339	—	—	—	—	—	—	—	—	25,339	—	—	—	—	—	—	25,339
2. Puducherry	337	—	—	1,174	—	—	—	—	—	—	353	353	1,864	1,324	2	—	7	1	3,198	

Statement 26: Composition of Outstanding Liabilities (Concl'd.)
(As at end-March 2009)

State	SDLs	Power Bonds	Compensation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NDCB	Loans from Institutions	Loans from other banks	Total Internal Debt (2 to 6)+13	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13= 7 to 12	14= 13 to 14	15	16	17	18	19	20 = 14 to 19
I. Non-Special Category																			
1. Andhra Pradesh	35,035	1,827	-	24,886	-	1,398	149	5,125	-	107	-226	6,553	68,301	17,083	27,809	2,276	11,478	50	1,26,996
2. Bihar	12,659	1,556	22	16,274	-9	24	3	1,516	-	48	13	1,604	32,106	7,432	9,760	276	3,352	350	53,277
3. Chhattisgarh	3,203	363	-	4,582	-	12	11	1,130	-	331	-6	1,479	9,627	2,696	1,564	927	1,461	43	16,317
4. Goa	2,045	-	-	2,777	-	23	-	37	-	5	97	162	4,984	904	693	105	402	30	7,118
5. Gujarat	26,171	1,222	2	44,092	-	-	4	3	182	1	3,989	4,179	75,867	10,603	4,415	2,917	9,874	197	1,03,674
6. Haryana	6,009	1,517	-	10,686	-	16	18	1,098	-	105	680	1,916	20,128	2,091	6,862	850	2,121	10	32,062
7. Jharkhand	5,111	1,586	7	8,297	9	5	2	1,883	-	435	4,021	6,346	21,356	2,346	1,164	331	910	300	26,407
8. Karnataka	15,188	-	-	20,671	-	609	72	1,932	-	-72	-624	1,916	37,775	11,800	9,912	1,190	4,249	67	64,992
9. Kerala	17,911	869	1	14,431	-	3,341	299	1,359	-	156	282	5,437	38,649	6,250	17,135	377	2,290	100	64,801
10. Madhya Pradesh	32,209	1,998	3	80,048	-	139	20	2,702	122	-7	2,130	5,105	37,393	10,549	10,968	1,601	3,766	100	61,370
11. Maharashtra	8,674	827	-	6,601	-	16	46	1,336	-	3	639	2,040	18,142	11,013	11,127	2,406	2,006	-28	44,666
12. Orissa	16,369	478	-	22,599	90	3	2	1,549	3,236	-	546	5,337	44,872	3,452	9,089	1,563	1,080	25	60,081
13. Punjab	23,022	166	-	24,106	-	428	85	1,748	-	126	157	2,545	49,840	8,028	16,963	2,499	5,522	200	83,051
14. Rajasthan	25,410	-	-	26,114	-	1,128	125	2,827	281	56	720	5,137	56,661	8,660	9,056	2,394	7,904	150	84,825
15. Tamil Nadu	40,489	4,403	40	47,868	-31	-31	76	1,578	2,091	-21	5,485	9,178	1,01,947	20,579	24,054	24,962	16,785	-131	1,88,197
16. Uttar Pradesh	41,465	1,473	2	63,322	-	20	16	57	-	73	8,753	8,920	1,15,182	14,146	6,108	1,694	9,413	20	1,46,563
17. West Bengal																			
II. Special Category																			
1. Arunachal Pradesh	714	18	-	561	492	3	-	307	-	14	-248	76	1,861	474	836	117	43	-	3,331
2. Assam	7,933	643	-	4,689	-	2	21	631	-	31	51	736	14,000	2,484	4,422	950	-375	50	21,532
3. Himachal Pradesh	7,849	52	-	3,930	42	522	3	765	-	16	1,608	2,914	14,787	911	4,263	175	1,142	5	21,283
4. Jammu and Kashmir	6,186	1,193	-	3,622	-	886	14	1,094	2,047	1	74	4,116	15,117	2,978	5,208	1,412	85	1	24,800
5. Manipur	1,326	118	-	914	-	2	-	30	-	11	86	130	2,488	730	952	14	623	-	4,806
6. Meghalaya	1,448	10	-	329	-	1	1	103	-	6	101	211	1,999	341	480	57	395	6	3,278
7. Mizoram	931	34	-	137	47	285	-	60	-	-	38	384	1,533	391	1,112	39	559	-	3,634
8. Nagaland	2,222	59	-	122	95	95	27	124	-	6	432	683	3,181	404	478	-61	-165	-	3,836
9. Sikkim	1,070	36	-	113	-	85	1	78	-	-	9	174	1,393	208	354	13	67	1	2,036
10. Tripura	1,190	48	-	1,114	-	227	-	109	-	-	-69	267	2,617	466	2,439	16	98	10	5,647
11. Uttarakhand	5,514	429	2	4,747	31	1	5	833	36	48	515	1,438	12,161	491	1,288	251	1,484	38	15,713
All States	3,62,350	21,688	80	4,52,923	766	11,077	989	32,500	7,996	2,242	31,562	86,367	9,24,176	1,57,030	1,96,473	62,332	1,09,326	1,689	14,51,026
<i>Memo item:</i>																			
1. NCT Delhi	-	-	-	24,953	-	-	-	-	-	-	-	-	24,953	-	-	-	-	-	24,953
2. Puducherry	337	-	-	1,161	-	-	-	-	-	-	1,397	1,397	2,895	1,395	11	12	35	1	4,350

“-” : Nil/Negligible.

SDLs : State Development Loans.

Source : 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments.

5. Finance Accounts of the Union Government, CGA, Government of India.